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THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

मंत्राल य नें राज्य

also assist the Prime Minister in (परमाण् ऊर्जा तथा इलैक्ट्रा-निक्स विभागों संबंधित कार्यों में प्रधान मंत्रों को सहायता भी करेंगे)

- K. C. PANT)T (a) No High Power Panel has been set up to advise Government on policy relating to the manufacture of Electrical Equipment. In view of the reference made to transistors and TV sets, it is presumed that the Honourable Members are referring to the Electronics Commission, which was set up in February 1971. This Commission is responsible for the reviewing of the entire field of electronics, (which includes items such as transistors and TV sets), and has full authority to formulate policy and to direct the implementation of all measures, both promotional and regulatory, necessary for the country to attain self-reliance in the shortest possible time and in the best possible manner.
- (b) Government, while dealing with the proposals for expansion of foreign firms like Philips, always keeps in view the interests of units in the Small Scale Sector; in fact there are several positive measures which have been adopted by Government to promote to the interests of the Small Scale Sector

#### tFORMER C.M.'S NOTE ON PROBLEMS OF STATES ECONOMY

\*312. SHRI PRANAB KUMAR MUKHERJEE:

> SHRI GOLAP BARBORA: SHRI MAHITOSH PURKA-YASTHA:

Will the Minister of PLANNING/ योजना वंत्री be pleased to state:

(a) whether the former Chief Minister of West Bengal, Shri Ajoy Mukherjee. recently sent a note to the Central Centre's Government, alleging indifference towards the problems of the

tTransferred from the 2nd August. 1971.

economy in respect of the State of West Bengal; and

to Questions

(b) if so, the reaction of the Government of India thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING/ MOHAN DHARIA): (a) No, Sir.

(b) Does not arise.

# INDUSTRIAL ESTABLISHMENTS OF KANDLA FREE TRADE ZONE

\*512. SHRI CHANDRAMOULI JAGARLAMUDI: SHRI M. K. MOHTA: SHRI JAGDISH PRASAD MATHUR:

Will the Minister of FOREIGN TRADE विदेश व्यापार मंत्री be pleased to state:

- (a) the number of industrial establishments in the Kandla Free Trade Zone till-date with particulars of the value of their fixed capital assets and annual output;
- (b) the annual export by such establishments;
- (c) whether it is a fact that the pace of industrialisation at the Kandla Free Trade Zone has been extremely poor; and
- (d) if so, reasons thereof and the steps contemplated by Government to accelerate the pace of industrialisation in Kandla Free Trade Zone?

THE MINISTER OF FOREIGN TRADE/ MISHRA): (a) to (d) A statement is laid on the Table of the House.

# STATEMENT

(a) and (b) Eighteen industrial establishments have been set up in Kandla Free Trade Zone, out of which 14 units are working at present. The particulars of their fixed capital assets in the Zone, their out-put in 1970-71 and yearly exports are indicated in Annexure attached. [See Appendix LXXVII, Annexure No. 75]

(c) and (d) The pace\_of industrialisation at the Kandla Free Trade Zone has not been quite satisfactory for several reasons, the more important of which are:

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- (i) Sea communication links between Kandla and over-seas destinations are poor. Kandla is yet to become a regular port of call for liner shipping;
- (ii) The obligation to export 100% of the production in the Zone has made the scheme less attractive for entrepreneurs in view of the lucrative market available in India;
- (iii) Apart from duty free import of plant and machinery, the facilities and incentives available to exporters in the rest of the country are more or less the same:
- (iv) Ancillary facilities such as work-shops and shops for spare parts etc, which are essential for industrial growth are yet to be developed in and around Kandla;
- (v) Kandla being close to the Pakistan Border, the hostilities in 1965 caused a set back to the scheme.

The following measures aimed at speeding up the process of the industrialisation have recently been initiated.

- (a) with a view to expediting the growth of industries in the Zone, a high powered committee consisting of representatives of the various Ministries concerned and the State Government of Gujarat has been set up;
- (b) it has also been decided that units in the Zone will now be treated as equivalent to recognised export houses for the purpose of grants in aid under the code of grants in aid for export efforts for assistance from Marketing Development Fund provided the project/proposals get the prior approval of the MDF Committee; and
- (c) the Indian Institute of Foreign Trade has been instructed to undertake a study of the difficulties and problems effecting the development of the Free Trade Zone and make realistic recommendations which would lead to quicker and significant development of the Zone. The report of 1IFT is expected shortly.

It is hoped that response of entrepreneurs will from now on be more positive.

#### PRODUCTION OF CAFFEINE

to Questions

♦513. SHRI N. K. KRISHNAN: Will the Minister of SCIENCE AND TECH-NOLOGY

'विज्ञान और प्रौद्योगिक मंत्रो '

be pleased to state:

- (a) whether it is a fact that the regional research laboratory at Jorhat has developed a method by which caffeine can be produced at a lower cost from teawaste; and
  - (b) if so, the details thereof?

THE MINISTER OF PLANNING ND MINISTER-1N-CHARGE OF AND THE DEPARTMENT OF SCIENCE AND

योजना संविधि, विज्ञान और प्रौद्योगिकी विभाग संबा TECHNOLOGY/

(SHRI C. SUBRAMANIAM): (a) The Regional Research Laboratory (RRL), Jorhat has developed a process for recovery of Caffeine from tea-waste.

(b) The process comprises of mixing tea waste with suitable proportion of lime and subjecting the resultant mix to solvent extraction with trichloroethalene in a continuous solid liquid extractor using counter-current principle. The caffeine goes into solution and is recovered by distiling the solvent. It is purified and crystallised by further extraction with hexane to give the British Pharmacopoia (B.P.) quality.

### MANUFACTURE OF ELECTRICAL EQUIP-MENT IN THE COUNTRY

\*514. SHRI N. P. CHAUDHARI: SHRI T. G. DESHMUKH: SHRI A. G. KULKARNI:

Will the PRIME MINISTER \*T5T< be pleased to state whether any High Power Panel has been created to advise Government on the policy to manufacture electrical equipment in the country inclusive of transistors and T.V. sets and other relay material?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS i (will also assist the Prime Minister in Parliamentary Work relating to Departments of Atomic Energy and Electronics)

ाह मंत्रालय में राज्य मंत्रो (परमाण ऊज**ी** (SHRI K. C. PANT): No High Power काया म प्रधान मत्र। का सहायता भा करग)